

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1480
TO BE ANSWERED ON 27.12.2017**

EXEMPTING INFANTS FOR PASSPORT

1480. SHRI G. HARI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government is considering to bring about a change in passport laws to exempt infants to be physically present for biometric finger print;**
- (b) if so, the details thereof;**
- (c) whether the Government has received any representations in this regard; and**
- (d) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) & (b) The Ministry has exempted infants/ minor children upto the age of 5 years from giving biometrics (10 fingerprints) to the Passport Issuing Authority for processing their applications related to passport services. The infant/ minor children upto the age of 5 years are, however, required to be physically present at the Passport Seva Kendra for capturing their photograph to be printed on the passport.

(c) & (d) Yes. The Ministry of External Affairs received a representation requesting for reconsidering the policy that requires the physical presence of newborns at the Passport Seva Kendra for biometric finger print for issue of passports.
